

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PREETHI. S. ARASU
for RAAGUPAL & RAAGHUVATHAN
Advocate

R1, 2 & 3

Preethi S. Arasu

2. K. GOWTHAM KUMAR

COUNSEL FOR PETITIONER KKKKK
ORDER

Shri K Gowtham Kumar, counsel for petitioner and Ms Preethi S Arasu, counsel for R1, R2 & R3 present and prayed time for filing sur rejoinder. Time enlarged at request with a direction to the counsel to file the sur rejoinder in advance by providing a copy of the same to the other side. The matter is posted for final hearing. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)